

Annexure – 4

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	HONGKONG & SHANGHAI BANKING CORP LTD.	CIN:U65993MH2005PTC154900	17-9-19	2,38,51,886		FC	-	No	0.0%			2,38,51,886		refer email, no communication, submission of bank till date, upon serveral request
Total				2,38,51,886	-		-		-	-	-	2,38,51,886	-	

DATE 28.02.2024
PLACE DELHI

ASHOK KUMAR GUPTA
RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.
IBBI/IPA-003/IP-N00010/2016-2017/10072